

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 268 of 2014 &
IA No. 434 of 2014**

Dated: 07th July, 2015

In the matter of:

PMC Power Pvt. Ltd. & Ors.

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **14.08.2015.**

COURT MASTER